

[Print](#)**Defective Case Register from 2024-12-02 to 2024-12-02**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/36171/2024	SURYA KANTA PRADHAN	2024-12-02	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix/informant shall not be reflected in the petition. Then S.R. WILL BE MADE
2	D-WP(C)/50141/2024	SONITA BISWAL	2024-12-02	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letter and enrollment numbers in last page of writ petition not furnished.
3	D-CRLMC/36012/2024	AMLAN SHAKTI PAUL	2024-12-02	1. Certified copy of annex-5 not filed.
4	D-CONTC/50278/2024	ADV.	2024-12-02	NOT PROPERLY ADDRESS TO THE HONBLE COURT
5	D-ABLAPL/36040/2024	ALOK KUMAR MOHAPATRA	2024-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
6	D-BLAPL/36027/2024	AMRITA MISHRA	2024-12-02	.Subject Code incorrectly Mentioned
7	D-BLAPL/36028/2024	AMRITA MISHRA	2024-12-02	.Subject Code incorrectly Mentioned
8	D-BLAPL/36024/2024	ASHWARIYA DASH	2024-12-02	Date of rejection order not tally with Index.
9	D-BLAPL/36042/2024	S.S.RAY (2)	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Honble Court not tally with Rejection order and cause title.Date not mentioned in the v.nama.
10	D-BLAPL/35997/2024	PRADIP KUMAR MALLICK	2024-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. D.Fee of OSBC Rs.50/- not paid.
11	D-CONTC/50216/2024	GOPAL SINHA	2024-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-WP(C)/50032/2024	PRASANNA KUMAR PANDA	2024-12-02	30-OTHER DEFECT (IF ANY) Mobile number and enrollment numbers of all the counsel not furnished in vakaltnama.

13	D-WP(C)/50162/2024	ADITYA MISHRA	2024-12-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
14	D-BLAPL/36026/2024	OM PRAKASH SARAN	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid.
15	D-WP(C)/50168/2024	PRAVASH CHANDRA JENA	2024-12-02	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
16	D-WP(C)/50035/2024	DIPTI MOHAPATRA	2024-12-02	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated.2.Enrollment and mobile numbers of all the counsel in vakaltnama not furnished.
17	D-ABLAPL/36119/2024	JUGALA KISHORE PANDA	2024-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 7 not neat.
18	D-ABLAPL/36055/2024	AMIT KUMAR SAA	2024-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 and 9 not legible.Page 22 not properly tagged.
19	D-CRLMC/35995/2024	ACHYUTANANDA PATTANAIK	2024-12-02	1. Mr. Arjuna Charana Behera Adv. filed in this petition but he is not signed in V.nama.
20	D-ABLAPL/36149/2024	PREMRAJ GOUDA	2024-12-02	AS per FIR ps case no. wrong in index and Book mark.
21	D-ABLAPL/36150/2024	SABYASACHI MISHRA	2024-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Last line of para.1, of affidavit not proper.
22	D-WP(C)/50043/2024	DILLIP KUMAR MOHAPATRA	2024-12-02	30-OTHER DEFECT (IF ANY) 1. Legible copy of page No.76 to be filed. 2.Synopsis and date charts are not alphabetically paginated
23	D-ABLAPL/36152/2024	KULDEEP MOHANTY	2024-12-02	BLAPL .no. 6355/2024 disp.of on . 27-11-2024 in FIR details, but not correct in reference certificate.
24	D-ABLAPL/36094/2024	SUJIT KUMAR PATTNAIK	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of receive not reflected in V.nama.
25	D-WP(C)/50029/2024	RANJAN KUMAR NAYAK	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.1 not executed Vakalatanama.
26	D-WP(C)/50095/2024	SHAIK ABDUL NAYEEM	2024-12-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
27	D-RPFAM/50086/2024	DEBASIS TRIPATHY	2024-12-02	age of parties are same as mentioned in cause title and court below

28	D-WP(C)/50002/2024	CHINMAYA KUMAR SAHU	2024-12-02	Loga Rs 50/- and Legal Associate Welfare fund Rs10/- not paid on V Nama
29	D-BLAPL/36089/2024	KAJAL SAHOO	2024-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
30	D-WP(C)/50070/2024	AKASH ACHARYA	2024-12-02	Annexure -4 is letter dated 20 .07 2022 but in index ,book mark and paragraph 14 ,page -7 against annexure -4 it is mentioned 12 .07 .2022 . 2 . Annexure -5 is letter dated 12 07 .2022 . but in index ,book mark and page -8 serial -15 of writ petition it is mentioned 20 .07 .2022 .
31	D-WP(C)/47137/2024	SOUMYA RANJAN PATI	2024-12-02	30-OTHER DEFECT (IF ANY) Address of opp.party Nos.4 to 24 not furnished.
32	D-WA/50072/2024	SHAMBHU CHARAN NATH SHARMA	2024-12-02	1.Period of Delay 37 days delay.
33	D-BLAPL/36047/2024	BIRAJA PRASANNA DAS	2024-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-WP(C)/50068/2024	AKASH ACHARYA	2024-12-02	30-OTHER DEFECT (IF ANY) Annexure -1 is representation dated 26 11.2021 but in index book mark it is mentioned 23 .11. 2021 .
35	D-ABLAPL/36165/2024	ASUTOSH TRIPATHY	2024-12-02	1. Page nos.9 and 10 not neat and legible.
36	D-BLAPL/36138/2024	KASHINATH PATTNAIK	2024-12-02	1. BLAPL NO.under Annexure-2 not correctly furnished in Book mark.
37	D-BLAPL/36115/2024	ROHIT RANJAN RAY	2024-12-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos . 33 to 35 not partially neat and provision not correct.
38	D-BLAPL/36076/2024	MANOJ KUMAR PATI	2024-12-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. G. R case no. wrong in cause title and prayer.
39	D-FAO/50134/2024	NAYAN BEHARI DAS	2024-12-02	1. Period of Delay 132 days delay
40	D-CRLMC/36019/2024	AMLAN SHAKTI PAUL	2024-12-02	1.C.copy of Annex-5 not filed.
41	D-CRLMP/24669/2024	BRAJA MOHAN SARANGI	2024-12-02	1. INDEX,SYNOPSIS AND DATE CHART PAGE NUMBER WRONG 2..Subject Code incorrectly Mentioned
42	D-CRLMP/35844/2024	MANORANJAN PADHI	2024-12-02	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
43	D-ABLAPL/36086/2024	CHITTA RANJAN SAHU	2024-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page nos. 11 and 12 not neatly legible.
44	D-CRLMC/36022/2024	AMLAN SHAKTI PAUL	2024-12-02	1.C.copy of Annex-5 not filed.
45	D-ABLAPL/36083/2024	KSHIROD KUMAR ROUT	2024-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat.
46	D-BLAPL/36091/2024	MANOJ KUMAR PATI	2024-12-02	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
47	D-RSA/49113/2024	SATYABADI MANTRY	2024-12-02	Age of respondent nos . 1 to 6 not furnished in appeal memo . 2 . In index ,synopsis ,list of dates and being aggrieved Brama has been reflected in place of Baramba .
48	D-CRLMP/36043/2024	ALOK KUMAR MOHAPATRA	2024-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-ABLAPL/36080/2024	PABITRA KUMAR NAYAK	2024-12-02	G.R case no. not mentioned in para 1 of the petition.
50	D-CRLMC/35987/2024	BHAGABAT PRASAD RATH	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. In affidavit and declaration 1st line mentioned on S/o instead of W/o. 2. HBAWF fee Rs. 50/- to be paid. 3. Certified copy of annex-1 not filed. 4. State of odisha and another not furnished in V.nama.
51	D-ABLAPL/36065/2024	AMLAN SHAKTI PAUL	2024-12-02	Name of informant should not be mentioned as per standing order no.3 of 2024 dtd 9.7.2024.
52	D-BLAPL/36062/2024	BIBHUTI BHUSAN MISHRA	2024-12-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Honble Court not tally with Rejection order and cause title.Page 22 not neat.Relationship not mentioned in the affidavit.Date not mentioned in the v.nama
53	D-CRLA/36129/2024	LALATENDU SAMANTARAY	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A, Rs.50/-not paid
54	D-CONTC/50164/2024	ADV.	2024-12-02	TITLE OF THE PETITIONER IN INDEX NOT CORRECT
55	D-CRLMC/35968/2024	JYOTIRMAYA SAHOO	2024-12-02	1. Date of order not correctly mentioned in prayer of the petition.
56	D-WP(C)/50025/2024	PRATYUSH RANJAN PATNAIK	2024-12-02	Receipt Showing Serv.copy To ct not Filed.
57	D-CRLMC/35990/2024	AMIT KUMAR NATH	2024-12-02	1. Certified copy order under annex-1 not filed. 2. HBAWF fee Rs. 50/- to be paid
58	D-ABLAPL/36103/2024	SAROJ KUMAR PADHY	2024-12-02	1. Page n.15 not neat.2. G.R.Case No.1379/2024 on cause title not tally with para-1 of the petition.

59	D- ABLAPL/36104/2024	SAROJ KUMAR PADHY	2024-12- 02	1. Page no.10 not neat and legible.
60	D-WP(C)/50192/2024	AJAYA KUMAR NANDA	2024-12- 02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.court fee Rs 12/, payable Rs 6/- paid , Rs 6/- to be paid.
61	D- ABLAPL/36105/2024	JAGANNATH KAMILA	2024-12- 02	1. Page nos.8 and 9 not neat and legible.
62	D- ABLAPL/36107/2024	PRASANT KUMAR BARIK	2024-12- 02	1 Synopsis and date chart not alphabetic paginated in Index and file.2. Page no.12 not properly rotated.
63	D- ABLAPL/36131/2024	ARUN KUMAR MISHRA	2024-12- 02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
64	D-WP(C)/50124/2024	PRASANNA KUMAR SAHOO	2024-12- 02	Date mentioned under annexure 4 not tally with book mark index and index of the writ petition.
65	D-WP(C)/50123/2024	DAYANIDHI MISHRA	2024-12- 02	Receipt Showing Serv.copy To cg not Filed.
66	D- MACA/50089/2024	SUBRAT SATPATHY	2024-12- 02	statutory deposit not made
67	D- ABLAPL/36132/2024	ARUN KUMAR BEHERA	2024-12- 02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Deficit Court fee of Rs.1/- not paid on affidavit.
68	D- ABLAPL/36110/2024	SUSANTA KUMAR MISHRA	2024-12- 02	1. As per copy of the F.I.R under Annexure- 1,P.S.Case No. not mentioned in the Petition.2. Year of F.I.R not mentioned in the prayer.3 Page nos.12 and 13 not legible.
69	D- CONTC/49076/2024	BHAWANI SANKAR PANIGRAHI	2024-12- 02	CODE not correctly indicated
70	D-WP(C)/50077/2024	AKASH ACHARYA	2024-12- 02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 30,31,34,35,46,47 and 48 not neat.
71	D-WP(C)/50149/2024	KSHIROD KUMAR ROUT	2024-12- 02	Cartridge certificate not signed by counsel.
72	D-WP(C)/50078/2024	AKASH ACHARYA	2024-12- 02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 30,31,34,35,46,47 and 48 not neat.
73	D- BLAPL/36111/2024	SAMARENDRA MOHANTY	2024-12- 02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 11 not partially neat .2. name of the counsel not in capital in V. NAMA and al so age not tally with cause title.
74	D-WP(C)/50093/2024	SUDHIR KUMAR MALLICK	2024-12- 02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D- CMAPL/50112/2024	BIKRAM CHANDRA	2024-12- 02	1. Period of Delay 1833 days

		GHADEI		
76	D-CMP/49868/2024	SOUBHAGYA KUMAR DASH	2024-12-02	1.Date of order mentioned in the Annexure-5 does not tally with the Index.2 Age of O.Ps No 9 to11,38 to 40,47 to 49 not furnished.3 Defendant- No-12 not impleaded as party in the petition.
77	D-WP(C)/50142/2024	CHITTA RANJAN SWAIN	2024-12-02	Annexure-4 is not attested as true copy
78	D-WP(C)/50150/2024	PRASANTA KUMAR JENA	2024-12-02	Mobile numbers of all the counsel in vakaltnama not furnished.
79	D-WP(C)/50151/2024	JAYANTA KUMAR MAJHI	2024-12-02	Deficit court fee of Rs.6/ not paid on cause title of writ petition
80	D-MACA/50137/2024	NAYAN BEHARI DAS	2024-12-02	1.Period of Delay 4 days
81	D-BLAPL/36120/2024	ROHIT RANJAN RAY	2024-12-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Name of the Lower Court in rejection order not tally with Petition.
82	D-TRPCRL/35386/2024	DR. BINODA KUMAR MISHRA	2024-12-02	This case relates to sexual offence .Name of the victim be deleted from the case record . put for s .r thereafter .
83	D-BLAPL/36118/2024	JUGALA KISHORE PANDA	2024-12-02	1. Date of rejection order under Annexure-2 not tally with index and dates and Events.
84	D-WP(C)/50209/2024	GOPINATH SETHI	2024-12-02	Page no 24 and 25 not in order
85	D-CRLMC/35948/2024	KASHINATH PATTANAIK	2024-12-02	14-NOT PROPERLY INDEXED. 1. This case related to sexual offence the name of victim, victims father ,mother and address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
86	D-CONTC/50140/2024	ADV.	2024-12-02	PAGING OF INDEX and DATE CHART BE OMITTED
87	D-FAO/50130/2024	MAHENDRA KUMAR SAHOO	2024-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-CRLA/35911/2024	SHISHIR KUMAR SAMAL	2024-12-02	Name of victim and her mother be deleted from the record .
89	D-RSA/50167/2024	AMIT PRASAD BOSE	2024-12-02	1.Court Fee Rs.1176.75 Payable, Not Paid
90	D-CRLMC/35952/2024	MANAS RANJAN DASH	2024-12-02	1. Name and address details of the Deponents not furnished in V.nama. 2. Page no. 3 not attested by the advocate. 3. .Name Of The Filing Advocate Not In Capital Letters In The Petition
91	D-WP(C)/50205/2024	SWAPNIL ROY	2024-12-02	page No 36 vide Annexure 8 not legible
92	D-CRLMC/35889/2024	NISHIKANT MISHRA	2024-12-02	1. Subject code not correctly furnished in date chart. 2. As per annex-1, 1.C.C. case number not correctly furnished in petition. 3. Date of order not correctly furnished line 6 at page no.4 in the petition.4. Certified copy of annex-3 not filed.

93	D-ABLAPL/36135/2024	HARAPRASAD SAHU	2024-12-02	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.Fee of Rs.6/- not paid in the cause title, D.fee Rs. 28/- not paid in the affidavit and D.Fee of Rs.89/- to be paid v.nama
94	D-CRLMC/35917/2024	BITAS KUMAR SWAIN	2024-12-02	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
95	D-WP(C)/50173/2024	SURENDRA KUMAR SAHOO	2024-12-02	NEAT COPY OF PAGE NO 13 AND 14 TO BE FILED
96	D-WP(C)/50082/2024	PRABODHA CHANDRA NAYAK	2024-12-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 54 not legible and pages 92 and 95 not neat and legible.
97	D-WP(C)/50197/2024	BIJAYA KUMAR BEHERA 1	2024-12-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-WP(C)/50157/2024	ARUN KUMAR PATRA	2024-12-02	Annexures not attested by the Advocate
99	D-CONTC/50102/2024	ADV.	2024-12-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
100	D-WP(C)/49911/2024	IN PERSON	2024-12-02	1.ASSESSMENT SLIP NOT PLACE IN PRORER PLACE 2. NEAT COPY OF PAGE NOS 46TO 48 AND 52 TO 54 TO BE FILED
101	D-WP(C)/50083/2024	PRABODHA CHANDRA NAYAK	2024-12-02	.Receipt Showing Serv.copy To ct not Filed.
102	D-WP(C)/50126/2024	DAYANIDHI MISHRA	2024-12-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
103	D-CRLMC/36133/2024	PRANAB RANJAN CHHATOI	2024-12-02	1. GR case number not correctly furnished in line 3 para no.3, last line of para no.6 and sl. no.4 in index page.
104	D-CRLMC/35999/2024	SATYAJIT MOHAPATRA	2024-12-02	1. Page no. 44 not legible.
105	D-CRLMC/36002/2024	SATYAJIT MOHAPATRA	2024-12-02	1. Page nos. 46 and 67 not legible.
106	D-WP(C)/50085/2024	PRABODHA CHANDRA NAYAK	2024-12-02	.Receipt Showing Serv.copy To ct not Filed.

107	D-WP(C)/50122/2024	BIBEKANANDA NAYAK	2024-12-02	<p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p> <p>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> <p>1. Synopsis and Date chart not alphabetically marked.2.Paragraphs not correctly mentioned in declaration part of affidavit.3.code no not mentioned in synopsis and date chart.</p>
108	D-CRLMC/34202/2024	RABINDRA NATH PRUSTY	2024-12-02	D.V.Misc.case No. is left blank in Annex-1.C.copy of Annex-1 not filed.
109	D-BLAPL/36163/2024	SANTOSH KUMAR DWIVEDY	2024-12-02	As per Rejection order the name of Court has been described as Asst. Session Judge in Cause Title,Petition and Prayer instead of Addl. Session Judge
110	D-WA/48112/2024	BIKRAM CHANDRA GHADEI	2024-12-02	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 not filed
111	D-BLAPL/36187/2024	SAROJ KUMAR DASH	2024-12-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
112	D-BLAPL/36148/2024	GURUPRASAD BEHERA	2024-12-02	Date not tally with Rejection order and Index.P.S number not tally with cause title and prayer person.
113	D-CRLMC/36017/2024	AMLAN SHAKTI PAUL	2024-12-02	1.C.copy of Annex-5 not filed.
114	D-BLAPL/36189/2024	ASIT KUMAR JENA	2024-12-02	1. Page no.11 not neat and legible.
115	D-CRLMC/36023/2024	SOUMYA JYOTI BISWAL	2024-12-02	1.C.copy of annex-1 not filed.2.Anne-4 not neat and legible.
116	D-WP(C)/50033/2024	DIPTI MOHAPATRA	2024-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-BLAPL/36185/2024	HARIPAD MOHANTY	2024-12-02	<p>9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p> <p>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>1. Date of rejection order under Annexure-2 not tally with index and Book mark.2 Name of the Lower court in rejection order under Annexure-2 not tally with petition.</p>
118	D-BLAPL/36145/2024	BIKASH KUMAR KUND	2024-12-02	<p>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.</p> <p>Date not mentioned in the v.nama.</p>
119	D-WP(C)/50065/2024	AKASH ACHARYA	2024-12-02	<p>30-OTHER DEFECT (IF ANY)</p> <p>In annexure -16, page 53 not available .</p>

120	D-WP(C)/50206/2024	SWAPNIL ROY	2024-12-02	30-OTHER DEFECT (IF ANY) 1. Occupation of the Petitioner not furnished in the Affidavit.
121	D-BLAPL/36186/2024	SAROJ KUMAR DASH	2024-12-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. . Date of rejection order under Annexure-2 not correctly furnished in Book mark.
122	D-WP(C)/50034/2024	DIPTI MOHAPATRA	2024-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) Paragraphs of writ petition not correctly numbered.
123	D-WP(C)/49839/2024	BRAJA MOHAN SARANGI	2024-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
124	D-BLAPL/36183/2024	JUGALA KISHORE PANDA	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. DATE NOT REFLECTED IN V.NAMA.
125	D-WP(C)/49843/2024	BRAJA MOHAN SARANGI	2024-12-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
126	D-CMP/50047/2024	SASHIBHUSAN DAS	2024-12-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1 .Petitioner no .3 is Birendra Narayan Panda but he has executed vakalatnama as Biranchi Narayan Panda . 2 .C /O of opp. party no .8 furnished appears to be not correct . 3 .C /O of opp.parties 6 and 7 does not tally with plaint filed . 4.C /O of op. parties 8 to 10 appears to be not correct .

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 02-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/618/2023	CMAPL/618/2023	ADV.	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED